

CIRCULAR

It is proposed to conduct a Mass Awareness Meet (Camp) on Mediation throughout the State of Tamil Nadu and Union Territory of Puducherry, including the Principal Seat at Chennai and also at the Madurai Bench of the Madras High Court on 09.04.2018 and awareness pamphlets are going to be distributed to the litigants and general public on that day at the Principal Seat at Chennai and also at the Madurai Bench of the Madras High Court at 10.10am on that day to commemorate the 13th Anniversary of the Tamil Nadu Mediation and Conciliation Centre.

The Advocates, Law Officers, Government Officials, Officers and Staff of the Registry, litigants and general public are cordially invited to attend the said **MASS AWARENESS CAMP ON MEDIATION** and make the said awareness camp a grand success.

HIGH COURT,
MADRAS

Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL.